

SL.No.26

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

PHYSICAL HEARING

**CORAM: JUSTICE TELAPROLU RAJANI – HON’BLE MEMBER (J)
CORAM: SHRI CHARAN SINGH - HON’BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 23.05.2023 AT 02:30 PM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	Company Appeal /14/2023
NAME OF THE COMPANY	Kandala Projects Ltd
NAME OF THE PETITIONER(S)	Deepika Reddy Baradhi
NAME OF THE RESPONDENT(S)	Registrar of Companies, Telangana
UNDER SECTION	252

ORDER

ROC report filed with no observations. For orders, post on 26.05.2023.

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)